

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 11/09/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/562/(IB)/2017  
NAME OF THE PETITIONER(S) : SHARP SHOOTERS  
NAME OF THE RESPONDENT(S) : BARATH BUILDING CONSTRUCTION I PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. RAJ JHABAKH

HARSHINI . J

Counsel for petitioners

*[Signature]*

2) S. Raveel Kumar

2. D. Nishanthy

M. Hanuman

Counsel for Respondent

*[Signature]*

**ORDER**

Counsel representing both the parties are present. Counsel for respondent filed counter and sought time for submitting arguments. Time is extended at request.

Put up on 13.09.2017 at 10.30 A.M.

**K Anantha Padmanabha Swamy**  
Member (Judicial)

bc